CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Shri Ashok Basu, Chairperson
- 2. Shri Bhanu Bhushan, Member
- 3. Shri A.H.Jung, Member

I.A.No. 73/2005 in Petition No. 162/2005

In the matter of

Approval of incentive based on availability of transmission system for the year 2004-05 for Northern Region.

And in the matter of

Power Grid Corporation of India Ltd., Gurgaon Petitioner

Vs

- 1. Rajasthan Rajya Vidyut Prasaran Nigam Ltd., Jaipur
- 2. Himachal Pradesh State Electricity Board, Shimla
- 3. Punjab State Electricity Board, Patiala
- 4. Haryana Vidyut Prasaran Nigam Ltd, Panchkula
- 5. Power Development Department, Govt. of J&K, Jammu
- 6. Uttar Pradesh Power Corporation Ltd., Lucknow
- Delhi Transco Ltd., New Delhi 7
- 8. Chief Engineer, Chandigarh Administration, Chandigarh
- 9. Uttranchal Power Corporation Ltd, Dehradun
- 10. Jaipur Vidyut Vitran Nigam Ltd, Jaipur
- 11. Ajmer Vidyut Vitran Nigam Ltd., Ajmer
- 12. Jodhpur Vidyut Vitran Nigam Ltd., Jodhpur
- 13. Chief Electrical Distribution Engineer, Northern Central Railway, AllahabadRespondents

ORDER

Through this petition, the petitioner seeks approval for incentive based on availability of the transmission system in Northern Region for the year 2004-05. We direct that the petition be admitted. The petitioner is directed to serve copy of the petition on the respondents within two weeks from the date of this order, if not already served. The respondents may file their reply within four weeks thereafter with an advance copy to the petitioner who may file its rejoinder within two weeks. Date of hearing of the petition shall be intimated later on.

I. A. No.73/2005

This interlocutory application has been filed for ad interim order for incentive based on availability as claimed in the main petition. We direct that the petitioner, as an interim measure, shall be paid 80% of the incentive claimed in the main petition. With this order, I.A .stands disposed of.

Sd-/ (A.H.JUNG) MEMBER sd-/ (BHANU BHUSHAN) MEMBER sd-/ (ASHOK BASU) CHAIRPERSON

New Delhi dated the 6th July 2006